

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

50. TCP 33/2016

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Sugra Idris Turkey & Anr.**  
**V/s**  
**Landmark Heights Pvt. Ltd. & Anr.**

**Section 397-398 of Companies Act, 1956**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). None present.  
Registry is directed to issue Notice to both the parties intimating the next date  
of hearing. List the matter on **03.09.2021** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**